

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 14<sup>th</sup> May, 2026**

**No. LJ(B) 48/2020/215** - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers as the Executive Magistrate within Sohra Civil Sub Division with immediate effect for a period of 3 months until further orders -

1. Shri. Balam Kupar Thangkhiew, SDO, PHE Sohra.
2. Shri. M. Banshanbor Roin, A.E.E. PWD(Rds), Sohra Sub Division No.11.
3. Shri. Mandy Kerry Syiemlieh, A.E.E. PWD (Rds), Sohra Division.
4. Shri. Rikiheimonmi Suting, A.E.E. PWD (Rds), Shella Sub Division No.1.
5. Shri. Eborbiang Shadap, SDAO, Sohra.
6. Shri. Ailand Wanniang, Ranger Officer, Soil & Water Conservation, Sohra.

Sd/-

**(S.K. Sangma),**

Deputy Secretary to the Govt. of Meghalaya,  
Law Department

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**Memo No. LJ (B) 48/2020/215 -A,**

**Dated Shillong, the 14<sup>th</sup> May, 2026**

Copy forwarded to:-

1. The Sub Divisional Officer (C), Sohra Civil Sub-Division, Sohra, with reference to your letter No. SSD/JDCL/16/2023/31, Dt. 29.04.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sangma*

*sk*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.